

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : C A/95, 96/2017
PETITION NUMBER : TCP/110/2016
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another
NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THRIYAMBAK KANNAN	Counsel for The Petitioner	
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ORDER

Shri Thriyambak Kannan, counsel for petitioner present and filed an affidavit in proof of newspaper publication, Makkal Kural in Tamil and Trinity Mirror in English (Chennai Edition), along with original newspapers wherein notice to R1 to R4, R8 & R9 were effected. He also filed proof of newspaper publication Navodaya Times in Hindi and Financial Express in English, Delhi Edition showing service of notice to the other respondents. The affidavits alongwith the original newspapers are placed on record. Respondents are called absent. No representation. In the circumstances, R1 to R4, R8 & R9 are proceeded ex parte. The matter is posted for final hearing. Put up on **20.06.2017 at 10.30 A.M.**

pc.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)